

समय, जिसको हम उचित समझते थे, चूना और उसी समय हटाने दिया।

श्री राम नगीना मिश्र : इसके पहले जो सरकार थी उसका मान्यता देने का बारे में क्या विचार था ?

SHRI P. V. NARASIMHA RAO: Sir, it is a fact—I must express my inability in finding out exactly the position of the previous Government and I am still trying. (*Interruptions*)

SHRI JYOTIRMOY BOSU: Will the hon. Minister agree to this fact that if there was normalisation of relations between India and China, India could assume the role of removing the misunderstanding between the Soviet Union and China and thereby that will enable us to stabilise this political balance in the whole of Asia?

SHRI P. V. NARASIMHA RAO: This is a question regarding Kam-puchea. Now the supplementary raised is different. I would very much request Mr. Bosu to address that supplementary to the other side.

SHRI JYOTIRMOY BOSU: This side.

श्री पी० वी० नरसिंह राव : यह तजाहुले आरिफाना क्यों करते हैं ?

Other side means Chinese side.

SHRI JYOTIRMOY BOSU: Sir, he is violating the rule. I cannot frame a question which does not involve Government of India. Shri Rao is a very very intelligent man.

MR. SPEAKER: Next question.

Deaths in all major Hospitals of Delhi during Doctors Strike

*883. **KUMARI KAMLA KUMARI:** Will the Minister of HEALTH be pleased to lay a statement showing:

(a) the number of patients died in all major hospitals of Delhi and New Delhi during the last one year in

general and the number of deaths during the Doctors' Strike in particular;

(b) whether Government propose to take the help of Army doctors in such situations; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) A Statement showing the number of deaths during the year 1979 and the period from 5-7-80 to 31-7-80 in the strike-bound hospitals is attached.

(b) No, Sir.

(c) It is considered not necessary as the Wards and Emergencies are being manned by the Senior Doctors on duty in the various hospitals.

Statement

Name of the Hospital	Patients Died	
	During 1979	From 5-7-80 to 31-7-80
1. Safdarjang Hospital	4050	289
2. Dr. Ram Manohar Lohia Hospital	2535	193
3. Lok Nayak Jaya-Prakash Narayan Hospital	3466	264
4. Smt. Sucheta Kripalani Hospital	2344	19
5. Kalavati Saran Children Hospital.	2652	160
B. Pant Hospital.	286	20

कुमारी कमला कुमारी : अध्यक्ष महोदय, मुझे कुछ अस्पतालों में जाने का मौका पड़ा और वहाँ मैंने देखा कि पेंशेंट्स को काफी भीड़ है, इलाज अच्छी तरह से नहीं हो पा रहा है क्योंकि डाक्टरों की कमी है। इस लिये मैं

जानना चाहती हूँ—क्या सरकार अन्य राज्यों से कुछ अच्छे डाक्टरों को कुछ समय के लिये तत्काल बुलायेगी जिस से कि रोगियों का हालत सुधर सके और उनका अच्छा इलाज हो सके ?

SHRI NIHAR RANJAN LASKAR: Naturally due to the absence of about 1660 persons from the hospital there has been some diminution of the quantum of service available for the public. But in spite of that the patient-care aspect has not been neglected. Every effort is being made so that the patient-care requirement is taken care of.

कुमारी कमला कुमारी : मैं मंत्री महोदय से जानना चाहती हूँ कि यह हड़ताल कब तक समाप्त होने वाली है, इनका डेट वतना रहे ?

SHRI NIHAR RANJAN LASKAR: We are seized of the problem. At various levels, discussions are going on. I hope very soon it will be over.

श्री आर० पी० यादव : अध्यक्ष जी, इस सदन में कुछ समय से ऐसी परम्परा चल रही है कि जो सवाल पूछा जाता है, उसका वास्तव में जवाब नहीं दिया जाता और जो नहीं पूछा जाता, उसका जवाब अपनी तरफ से दे दिया जाता है। आप इस प्रश्न और उत्तर का देखिये—1979 के बारे में माननीय सदस्या ने कुछ नहीं पूछा है, लेकिन जानबूझ कर 1979 के आंकड़े दिये गये हैं। आप सभा पटल पर रखे गये विवरण को देखेंगे तो पता चलेगा कि हड़ताल के पीरियड में कितने लोग मरे हैं, यदि उनका माल भर का हिसाब लगाया जाय तो वह उनका ही आता है जितना 1979 के बारे में बताया गया है। क्या मंत्री महोदय का इस बात की जानकारी है कि इस हड़ताल के पीरियड में जैसा आये-दिन पत्रों में आ रहा है,

बहुत संख्या में लोग मरे हैं, जिस का यहाँ पर जिक्र नहीं किया गया है। 1979 में जो सरकार यहाँ पर थी, वह तो अपना कार्य-काल पूरा किये बिना चली गई, क्या आप भी वही इरादा रखते हैं कि कार्य-काल पूरा किये बिना चले जायें ? इस सन्दर्भ में मैं जानना चाहता हूँ—जितने लोग 1979 में मरे हैं, यदि उनके आँकड़े को फैलाया जाये तो हड़ताल के समय में मरनेवालों की संख्या कम नहीं है, इस दृष्टि से क्या आप विचार करेंगे और ऐसी व्यवस्था करेंगे जिस से मरने वालों की संख्या कम से कम हो सके।

SHRI NIHAR RANJAN LASKAR: In this very House I have said about this very categorically. What the hon. Member says is not correct. I produced facts last time. Again I can tell him this information. In July 1979 in Safdarjung Hospital the figure of deaths was 329. In July 1980 the figure is 289. In AIIMS in 1979 it was 127; now it is 147. It is not a hospital where strike is going on at the moment. You might know this. In Dr. RML Hospital, in July, 1979 it was 207 and now it is 133.

SHRI NIREN GHOSH: There have been a large number of deaths which have been taken place in hospitals. Much difficulty is felt by the patients during the duration of the doctors' strike which is still continuing. May I now what is preventing settlement of this issue? Who has made it a prestige issue—the Government or the doctors? Will Government come forward and try to settle this issue without any further delay?

SHRI NIHAR RANJAN LASKAR: Sir, my Minister has categorically stated in this House earlier that we are prepared to concede their just demands, but they should call off their strike first. It is not that we are not prepared to consider their just demands and it is not we who are responsible for the continuance of the strike.

DR. FAROOQ ABDULLAH: Sir, is it a fact that the patients have been suffering a lot in these hospitals because of the strike by junior doctors and the routine cases are being put off to a later date? Is it not a fact that in these hospitals, the consultants and professors are trying to look after the ward where the patients who are seriously ill are lying and only waiting for their deaths at the hands of these doctors? Further, is it not a fact that some of the cardiac centres in these hospitals have come to a stop?

SHRI NIHAR RANJAN LASKAR: As I have already stated, because of the absence of doctors on strike, pressure is on the senior-most doctors. We are taking care to see that emergent cases are looked after properly. We cannot entertain all the cases obviously, but the serious cases are being taken care of.

SHRI NARAYAN CHOUBEY: Perhaps, the number of deaths shown in the statement is correct. The number of deaths in 980 is not as many as in 1979. However, it is a fact that admission of patients has been stopped in almost all the hospitals due to the strike still going on. I have gone through the statement of the hon. Minister, incharge, Medical Department, where he has said that efforts are being made, but the cursory way in which the efforts are being made is not producing the desired results. May I know if even now fresh attempts will be made to settle the dispute so that the number of patients dying in these hospitals gets reduced and the Government is also saved from the situation in which it has fallen?

SHRI NIHAR RANJAN LASKAR: I have already said that it is a fact that the senior doctors and medical officers of the faculties and hospitals, because of the strike, are under pressure, but they are trying their best to provide medical care to those members of the public who visit these hospitals. CGHS doctors are also

there to serve the people who visit these hospitals. Further, we have also recruited about 150 doctors to work in these hospitals.

AD HOC APPOINTMENTS IN CGHS ON YEAR TO YEAR BASIS

*884. **SHRI K. LAKKAPPA:** Will the Minister of HEALTH be pleased to lay a statement showing:

(a) whether it is fact that under the Central Government Health Scheme, various appointments have been made on *ad hoc* basis which have been continuing for many years on year-to-year basis;

(b) if so, the number and designations of such appointments and the dates from which these have been continuing, and

(c) whether it is proposed to regularise them and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) Yes, Sir.

(b) Information is being collected and will be laid on the table of the House.

(c) The process of regularisation of *ad-hoc* employees remains continuously under review and all efforts are made to regularise *ad-hoc* appointees as early as possible.

SHRI K. LAKKAPPA: Sir, I had highlighted the problems of the doctors functioning in CGHS and the Central Government hospitals. I appreciate that the Health Ministry has viewed very seriously the various problems confronting the doctors, because of which we are facing strikes and other things and the people are deprived of the medical facilities. It is most unfortunate that the doctors have taken a posture of trade union movement instead of rendering service to the people and the suffering patients. The attitude, I would say, has to change on both the sides. We